

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 321

IA-6675/2023,IA-2199/2024,CA-11/2024,IA-1195/2024,IA-6107/2023,
Appeal(IB)-16/2023, IA-4799/2022, IA-5472/2023, IA-3453/2021, IA-
1117/2022, IA-1126/2022, IA-3718/2021, IA-322/2022, IA-296/2022, IA-
588/2022,IA-990/2022,IA-2513/2023, IA-2111/2021, IA-1548/2023, IA-
16/2023, IA-3565/2022,IA-4966/2021,IA-1085/2024, IA-431/2023, IA-
956/2023, IA-6074/2023, IA-2669/2023,

In
IB-900(ND)/2020

IN THE MATTER OF:

P.R rolling Mills Pvt Ltd.	Petitioner/Applicant
Vs.		
Hema Engineering Industries Ltd	Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 04.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr.Brijesh Kumar Tamber, Mr. Prateek kushwaha, Mr. Amit Sanduja, Ms. Sakshi Singh, Mr. Tushar Batra, Ms. Poonam Anand, Reema Jain, Mr. Nakul Mohta, Mr. Amulya Upadhyay, Subhash Singh, Krishna Sharma, Ms. Asha Gopalan Nair, Mr. Nakul Mohta and Mr. Amulya Upadhyay, Mr. Vishnu Sankar, Mr. Koshy John, Mr Sriram Parapat, Ms Isha Singh, Ms. Anjali Singh and Mr. Aditya Santosh Advs.
For the EPFO	:	Mr. B.B. Pradhan Adv.
For the Respondent	:	Mr. U. K. Singhal, Mr. Angad Varma Mr. Prashant Kumar and Kelvin Chadha Advs.
For the Liquidator	:	Mr. Vishal Ganda, Ms. Akanksha Mathur, Ms. Tanya Hasija, Ms. Devine Bhandari, Mr. Anshit Aggarwal Advs.

ORDER

Due to paucity of time, the matter is adjourned to **30.07.2024.**

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(ATUL CHATURVEDI)
MEMBER (TECHNICAL)